

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SAVEMAX WHOLESale CLUB PRIVATE LIMITED Date of Commencement of Liquidation: 30-01-2019; List of Stakeholders as on Date: 31-03-2022; Name of IP: Mr. Arvind Garg;
Process Number: 1; Last 5 digit of registration number: 10189

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				0				NA
2	Liquidation costs incurred till date				4147302				NA
3	Secured financial creditors	8	2220722674	8	2157108235		63614439		Annexure 3
4	Unsecured financial creditors	2	25857587	2	25857587				Annexure 4
5	Operational creditors (Workmen)			17	3089141				Annexure 5
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	6925215	1	6925215				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	9	101494943	70	164966602		1473732		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		20	2355000419	98	2362094082	0	65088171	0	